

DIVISION BENCH

ITEM NO.4

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.184/2024 IN CP (IB) NO.124/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JAMMU AND KASHMIR BANK LTD V/S KUSHAL INTERNATIONAL LTD
UNDER SECTION	7 OF IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Garg with : *For the Applicant/ Liquidator,*
Sh. Yash Gaiha, Advs. : *Mr. Rakesh Jindal present in person*
Sh. Aditya Grover, Adv. : *For the Auction Purchaser/ Respondent*

ORDER

IA NO.184/2024

Ld. Counsel representing the Applicant/ Liquidator is present through VC.

1. Let notice of the present application be issued to the respondent.
2. Ld. Counsel, Sh. Aditya Grover appears through VC, who accepts notice on behalf of the non-applicant/ respondent, and therefore waives service. He also seeks and is granted two weeks time to respond to the said application by serving an advance copy to the Ld. Counsel representing the Liquidator.
3. Let the matter be adjourned for further hearing on 10th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*